

No. 3-9/87-V-  
Department of Advocate General,  
Himachal Pradesh, Shimla.

Dated, Shimla-171001 the                      th April, 2023.


**NOTIFICATION**

In supersession of this department's office order of even number(s)-8637-39, dated 21<sup>st</sup> March, 2023 and pursuant to her revised earned leave application, dated 10<sup>th</sup> April, 2023, ex-post facto sanction is hereby accorded to the grant of following kinds of leaves in favour of Smt. Nirmal Grover, Superintendent Grade-I of this department with permission to avail suffix Gazetted holiday, Second Saturday and Sunday which fell on 7<sup>th</sup> to 9<sup>th</sup> April, 2023.

1. 6 days earned leave w.e.f. 21<sup>st</sup> to 26<sup>th</sup> March, 2023.
2. 11(22)days medical leave on commuted basis w.e.f. 27<sup>th</sup> March, 2023 to 6<sup>th</sup> April, 2023


Certified that Smt. Nirmal Grover, Superintendent Grade-I would have continued to officiate, but for her proceeding on 6 days earned leave and 11(22) days medical leave on commuted basis and that, period of leave will count for continuation of her service.

Certified that Smt. Nirmal Grover, Superintendent Grade-I was likely, on the expiry of leave to return for duty to the station from where she proceeded on leave.

  
Deputy Advocate General,  
Himachal Pradesh, Shimla.  
Dated: 4/5/2023

Endst.No. 3-9/87-V- 16612  
Copy for information is forwarded to:-

1. Smt. Nirmal Grover, Superintendent Grade-I of this department w.r.t. her revised earned leave application, dated 10<sup>th</sup> April, 2023.
2. Smt. Aakriti Mehta, JOA(IT) of this department for uploading in PMIS software.
3. E-gazette.

  
Deputy Advocate General,  
Himachal Pradesh, Shimla.